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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO. HC.VII-81/2023/10006 /A

From :- Shri Utpal Rajkhowa
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District and Sessions Judge,
Goalpara

Dated Guwahati, the 9th October, 2023

Sub:- **Permission to avail Home Travel Concession (HTC)**

Ref:- Letter No. DJG/2023/4834, dated 30.09.2023

Sir,

With reference to the above, I am directed to inform you that Shri Ujal Borah, Secretary, District Legal Services Authority, Goalpara has been granted permission to avail Home Travel Concession (HTC) for the block period of 2022-2023, for the journey to his home at Vill- Kshetriati, PS- Gohpur, District-Biswanath, Assam, w.e.f. 20th October, 2023 to 31st October, 2023, by the shortest possible route, as per existing Rules.

Shri Borah may be informed accordingly.

Thanking you,

Yours faithfully,

sed

REGISTRAR (VIGILANCE)

Memo No. HC.VII-81/2023/ 10006-10010 /A.
Copy to:-

Dated 9th October, 2023

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Ujal Borah, Secretary, District Legal Services Authority, Goalpara for information, with reference to his letter dated 30.09.2023
3. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

9/10/23
REGISTRAR(VIGILANCE)

Dr.
07.10.2023